

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI
O.A.112 of 2023

In the matter of:
M.Narasimha Rao

...Applicant

Versus

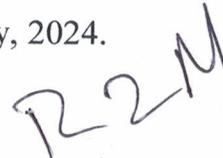
Member Secretary,
Telangana State Pollution Control Board
& 4 others

...Respondents

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Dated at Chennai on this 29th Day of February, 2024.


Counsel for the 5th Respondent

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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Member Secretary,
Telangana State Pollution Control Board
& 4 Others

... Respondents

**Counter Affidavit filed on behalf of the 5th Respondent, M/s. Anjani
Portland Cement Limited**

I, SubhanarayanMuduli, son of SurendranathMuduli, Hindu, aged about 31 years and having office at 6-3-553, Unit No. E3 & E4, 4th Floor, Quena Square Off: Taj Deccan Road, Erramanzil, Hyderabad, Telangana – 500 082, now temporary came down to Chennai and do hereby solemnly affirm and sincerely state as follows:

1. I am working as Company Secretary in the 5th Respondent Company and I am well acquainted with the facts and circumstances of the case both personally and as disclosed from records. I am duly authorized to file the counter affidavit of behalf of this answering Respondent.

For ANJANI PORTLAND CEMENT LTD.

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S. Muduli.
Company Secretary

2. Before traversing into the allegations put forth by the Applicant, the brief facts leading to the present case is set out hereunder. I submit that the present case is arising out of a complaint dated 12.12.2022 preferred by the Applicant before the Principal Bench of this Hon'ble Tribunal via email. In the complaint, the Applicant alleges that he is a resident of Gudimalkapuram Village, Chintalapalam Mandal, Suryapet District in Telangana and that this Respondent's cement plant situate in his village is causing air and water pollution in their village and surrounding areas. The Applicant further alleges that the Respondent factory is also polluting the Krishna River. The allegations of the Applicant has no iota of truth and neither the said contentions are supported with any material particulars/evidence. Law does not recognize vague, unsubstantiated allegations set up with some vested interests.

3. I submit that the email complaint was forwarded to the Research Coordination Team of the Principal Bench of this Hon'ble Tribunal and the research coordinator has analyzed the email complaint and highlighted a few issues of significance and suggested certain solutions. This Respondent most humbly submits that the suggestive measures as indicated by the Research Coordination of Team are already in place in

this Respondent's Cement Plant which is dealt in detail below in this affidavit.

4. I submit that this Respondent, M/s. Anjani Portland Cement Limited is part of Chettinad Group of Companies. In the year 2014-15 APCL was taken over by Chettinad Group. I submit that APCL is a 1.2 MTPA Clinker Production Capacity Plant and the company is ever committed to environmental causes and strongly believes in sustainable development. Ever since the acquisition of the Respondent Company and added to the feather of Chettinad Group of Companies, the Respondent Company adopted its Standard Operating Procedures as followed in its other Cement manufacturing units. This answering Respondent has initiated usage of hazardous waste materials disposed from various industrial sector as alternate fuel in cement manufacturing process, after following the hazardous waste disposal management guidelines formulated by the Central and State Pollution Board. With proper standards this Respondent is co-processing Industrial waste safely in prescribed way to help our environment, in line with the guidelines of Central Pollution Control Board. By virtue of such usage of alternate fuel by the process of fuel blending by Cement kiln, the landfill or incineration is avoided and help to sustain the protection of environment.

For ANJANI PORTLAND CEMENT LTD.

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Company Secretary

5. This Respondent in the past has received various awards for its role in safeguarding the environment and a few notable amongst those are listed below.

(a) Received awards for three consecutive years from State Pollution Control Board for maintaining a Green and Eco-friendly atmosphere at the plant and surrounding areas.

(b) Received Runner-up award For Co-processing of wastes in cement plants (High TSR Growth Rate from 2016-2020) by Icon SWM-CE Excellence Award 20 competition.

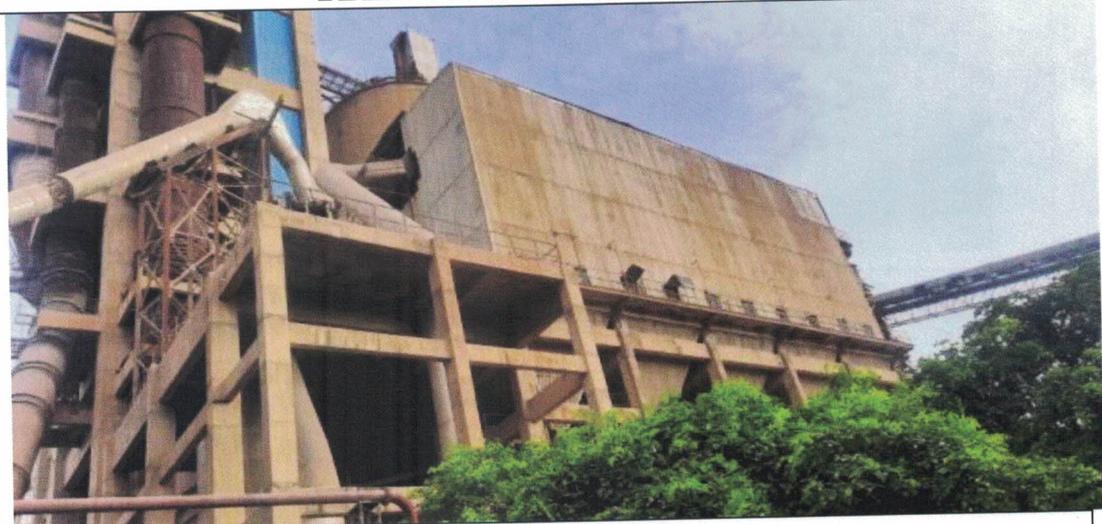
6. I submit that this Respondent has already kept well in place themitigativemeasures as suggested by the Research Coordination of Team of this Hon'ble Tribunal to address the issues. The measures taken by this Respondent are given below in form of a report.

S.No	Point	Remarks
01	Unit should immediately take corrective measures for the prevention/control of fugitive and source emissions.	APCL taken all the corrective and precautionary measures for prevention & control of fugitive and source emissions.
	Control Measures of Source emissions:	

Details of Air pollution control equipment installed to major equipment –

S.No	Stack Attached to	APC Equipment
Line- 1		
1	Raw Mill-1	Bag Filter
2	Kiln RABH – 1	RABH
3	Cooler – 1	ESP
4	Coal Mill – 1	Bag Filter
5	Cement Mill – 1	Bag Filter
6	Cement Mill – 2	Bag Filter
Line- 2		
7	Kiln RABH & Rawmill -2	RABH
8	Cooler – 2	ESP
9	Coal Mill – 2	Bag Filter
10	Cement Mill – 3	Bag Filter
CPP		
11	Boiler	ESP

RABH of Kiln & Rawmill



ESP of CPP

For ANJANI PORTLAND CEMENT LTD.



ESP of Clinker cooler



Bag Filter of Coal Mill

Bag Filter of Cement Mill

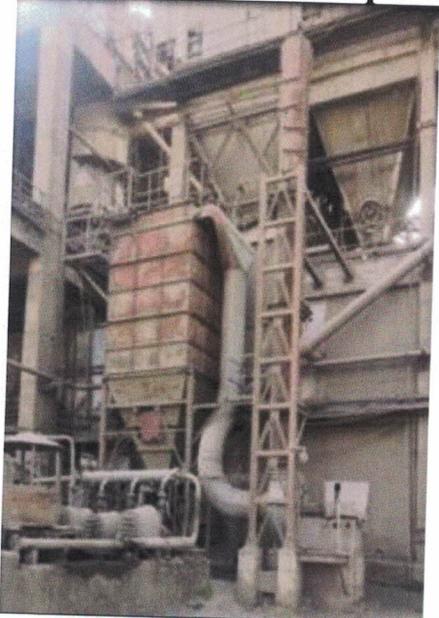


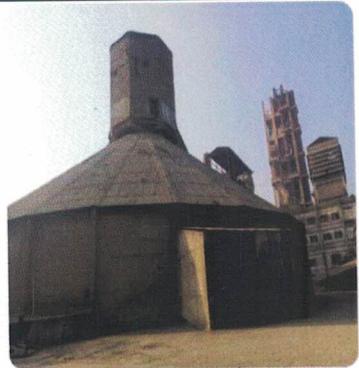
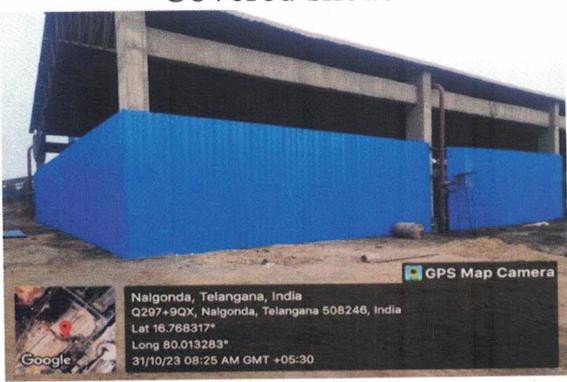
Control Measures of Fugitive emissions:

Other than these for controlling fugitive emissions, we have taken following measures

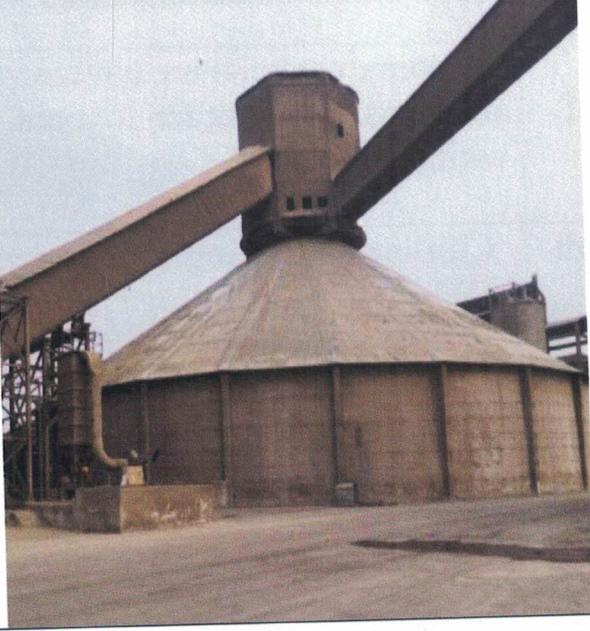
- More than 50 no. of Unit Bag filters installed at all material transfer points.
- All materials are stored in closed sheds.
- Fog sprinklers installed at Limestone dump hopper.
- Overhead sprinkler installed for tippers before unloading.
- Module Cartridge dust collectors installed at small space transfer points.
- Collapsible chute installed for clinker loading.
- All structures, transfer points are covered with claddings.
- All roads are concreted, and are timely cleaning with vacuum road sweeper.
- Yards are installed with sprinkling guns for watering of yards in addition to mobile water tanker.
- Flyash generating in CPP is being transporting to cement plant closed pneumatical system.

For ANJANI PORTLAND CEMENT LTD.

	Bag filters at transfer points	Bag filters at transfer points
		
Pneumatic transfer of Fly Ash from CPP to silo		Shed of raw materials storage
		
Module Cartridge dust collectors at transfer points		Collapsible chute for clinker loading
		

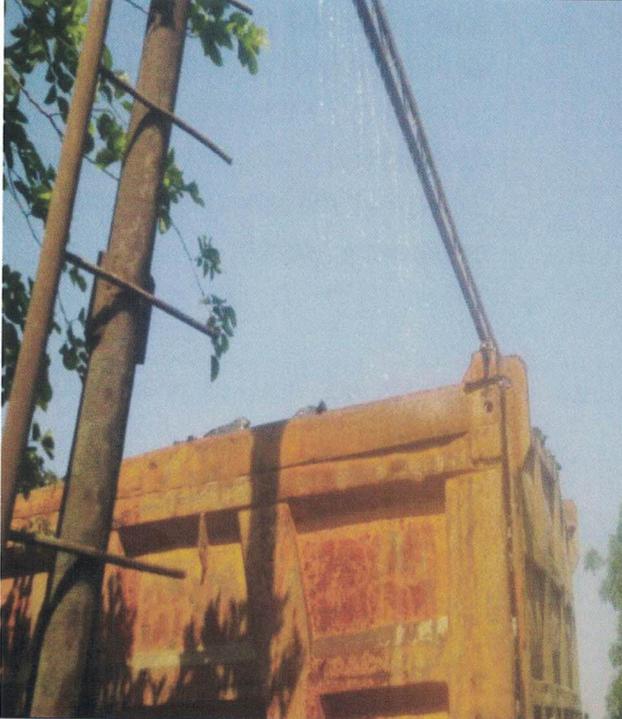
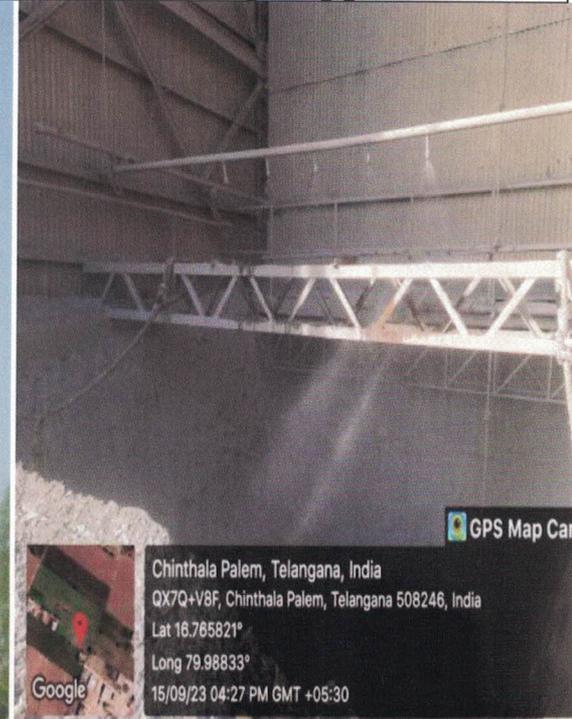
	<p>Covered structures with claddings</p>	<p>Vacuum Road sweeper for sweeping of CC floors</p>
		
	<p>Covered sheds</p>  <p>Nalgonda, Telangana, India Q297+9QX, Nalgonda, Telangana 508246, India Lat 16.768317° Long 80.013283° 31/10/23 08:25 AM GMT +05:30</p>	 <p>Mella Chervu, Telangana, India Q2C6+8V5, Mella Chervu, Telangana 508246, India Lat 16.770013° Long 80.01222° 31/10/23 08:31 AM GMT +05:30</p>
<p>02</p>	<p>The Unit should fully cover all the conveyor belts and transfer points of coal handling plant and clinker stacking system.</p>	<p>All conveyor belts are covered and transfer points are covered with claddings</p>
	<p>Clinker conveying Belt closed with claddings</p>	<p>Clinker conveying Belt closed with claddings</p>
		

For ANJANI PORTLAND CEMENT LTD.

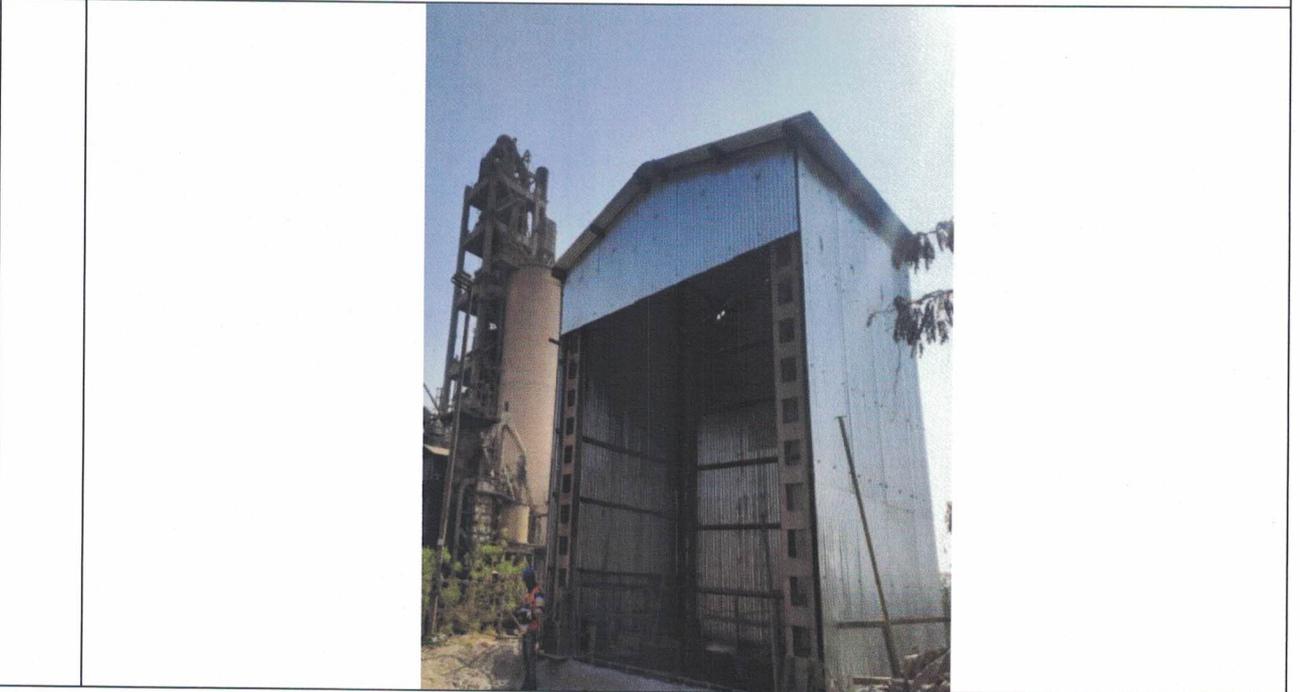
<p>Coal conveying Belt closed with claddings</p>	<p>Covered cement transfer point with bag Filter</p>
	
<p>Covered clinker transfer point</p>	<p>Covered Coal transfer point</p>
	

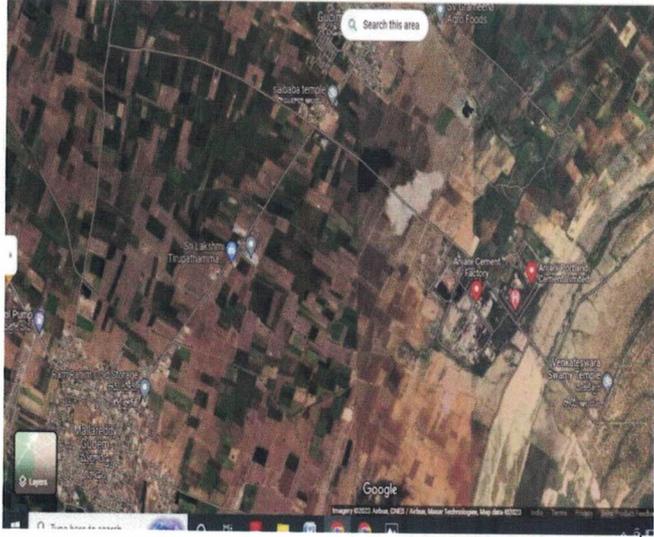
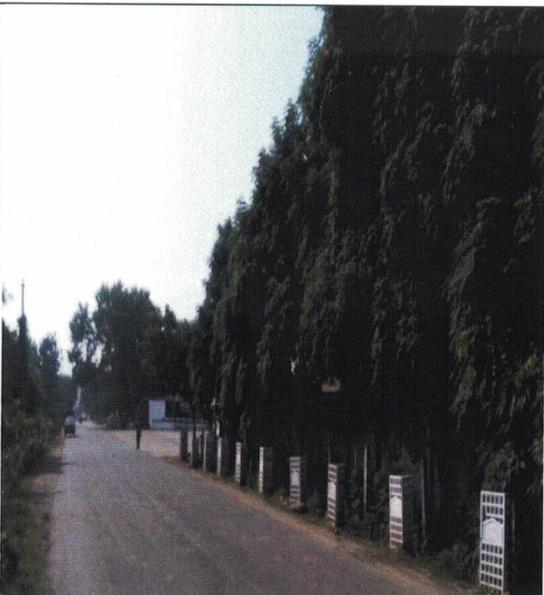
<p>03</p>	<p>Unloading shall be started after installation of adequate air pollution control system (APCS) on coal,</p>	<p>As we are not having clinker and coal tippler yard as we are not having railway siding facilities,</p>
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FOTANJANI PORTLAND CEMENT LTD.

<p>clinker unloading tippler yard.</p>	<p>moreover we are having all control systems for limestone unloading area</p>
<p>Overhead sprinkler for tippers before unloading</p>	<p>Fog Sprinkler in Limestone dump hopper</p>
	

Limestone Dump hoppers Covered with claddings



03	Boundary wall of the industry towards residential area shall be increase up to minimum height of 4.0 meter from ground level.	Boundary wall all along with plantation was of suitable height with covered greenbelt was developed all along the boundary. Moreover no residential village is present with 2 kms of distance from our plant boundary wall.
Map showing no residential area near APLC plant		Compound Wall at main gate side
		
Compound wall from other side		Compound Wall at otherside



04 The unit should immediately take action for connectivity of installed Online Continuous Emission Monitoring System (OCEMS) on cement unit linking with CPCB & SPCB server within 15 days.

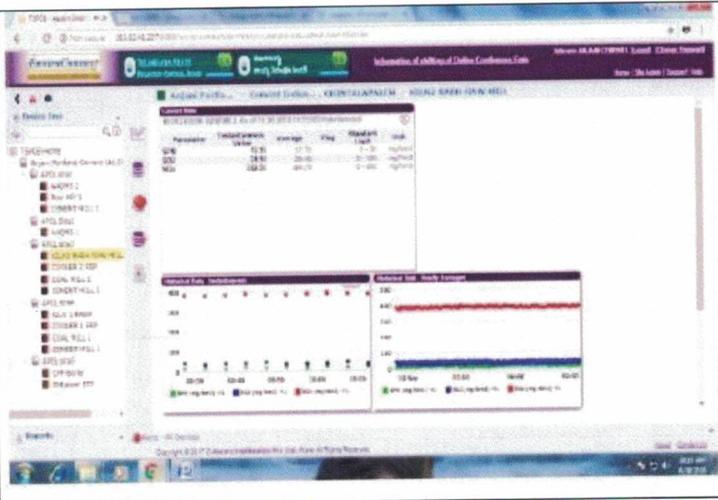
We have installed OCEMS and linked with CPCB & SPCB(TS). Even Details are as follows:-

S.No	Stack Attached to	OEMS Equipment Make	Server for data transfer	Connect ed to CPCB & TSPCB	SO2 & NOx	Total no.of param ters
Line- 1						
1	Raw Mill-1	Simtrol	Glens	yes	--	1
2	Kiln RABH – 1	Durag	Glens	yes	ABB	3
3	Cooler – 1	Durag	Glens	yes	--	1
4	Coal Mill – 1	Simtrol	Glens	yes	--	1
5	Cement Mill – 1	Simtrol	Glens	yes	--	1
6	Cement Mill – 2	Durag	Glens	yes	--	1
Line- 2						
7	Kiln RABH & Rawmill -2	Durag	Glens	yes	ABB	3
8	Cooler – 2	Durag	Glens	yes	--	1
9	Coal Mill – 2	Durag	Glens	yes	--	1
10	Cement Mill – 3	Durag	Glens	yes	--	1

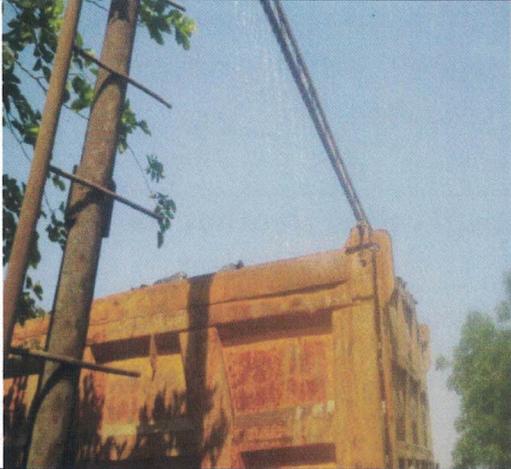
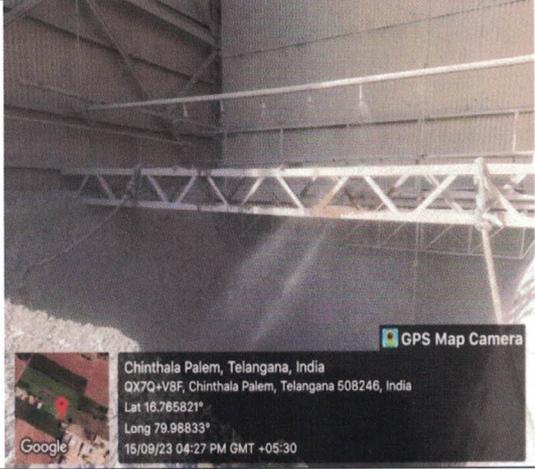
CPP

For ANJANI PORTLAND CEMENT LTD.

11	Boiler	Chemtr ol	Glens	yes	Chemtr ol	3
Effluent						
12	DM Plant (pH, Temp, TSS)		Glens	yes	--	3
CAAQMS						
14	Station 1 (PM 10, 2.5, SO2, Nox)	Durag	Glens	yes	Chemtr ol	4
15	Station 2 (PM 10, 2.5, SO2, Nox)	Durag	Glens	yes	Chemtr ol	4
Online Stack Monitor			Online Ambient analyser			
						

	Online calibration system	Online linking with Pollution control Board
		
05	The unit should install adequate	We have installed water sprinkler with DCS

For ANJANI PORTLAND CEMENT LTD.

	nos. of water sprinkling system.	control system for controlling fugitive emissions.
	Overhead sprinkler for tippers before unloading	Fog Sprinkler in Limestone dump hopper
		
Sprinkling guns installed on the yards		
		
06	The unit should establish environmental lab at the earliest.	we have be conduction III party monitoring and submitting the report monthly, moreover we having Stack Monitoring Kit & water testing laboratory in our premises.
07	Regular operation and maintenance of Air Pollution Control Systems (APCS) is required by the unit to ensure compliance of all environmental norms.	All air control equipments are being well maintaining and proper maintenance has been taking as and when required by timely replacement of consumables.
08	Fugitive emission should be controlled so that no agricultural/nonagricultural land	As we have explained all measures in point no.1, moreover we are zero liquid discharge plant where no

For ANJANI PORTLAND CEMENT LTD.

	and environment is adversely affected.	effluent is been allowing outside to pollute land adversely.
09	The unit should improve Housekeeping	we have explained all measures in point no.1
10	Green belt consisting of three tiers of plantation it with 50-meter width of native species around plant shall be developed.	AS of 51.48 Ha of total land of Plant & colony, we have developed 21.5 Ha of greenbelt.
	Establishment of in house nursery	Transplanting to other location than removing.
		
Well maintaining the plants for achievemore than 90% survival		
		

Plantation plot in APCL plant and colony

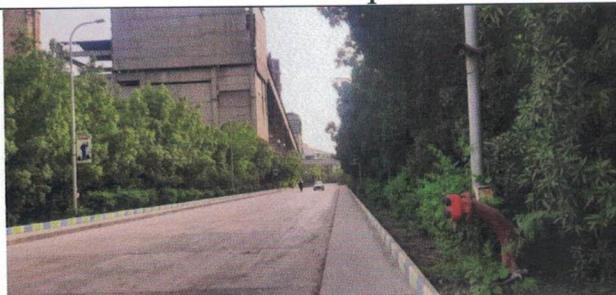
For ANJANI PORTLAND CEMENT LTD.

S. Prudhvi
Company Secretary



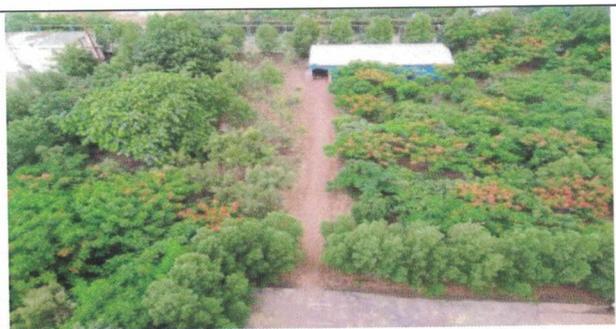
Plantation in plant

Plantation in Plant



Plantation in Plant

Plantation in along Plant boundary

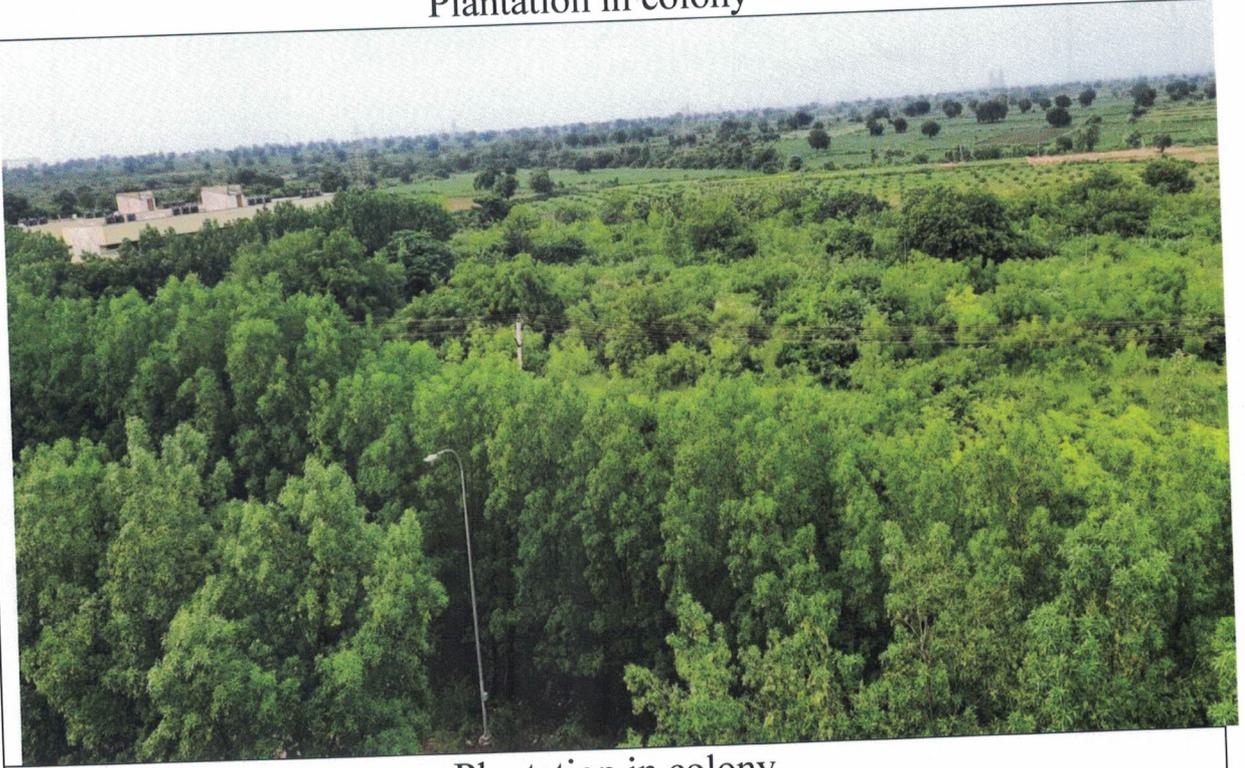


Plantation in colony

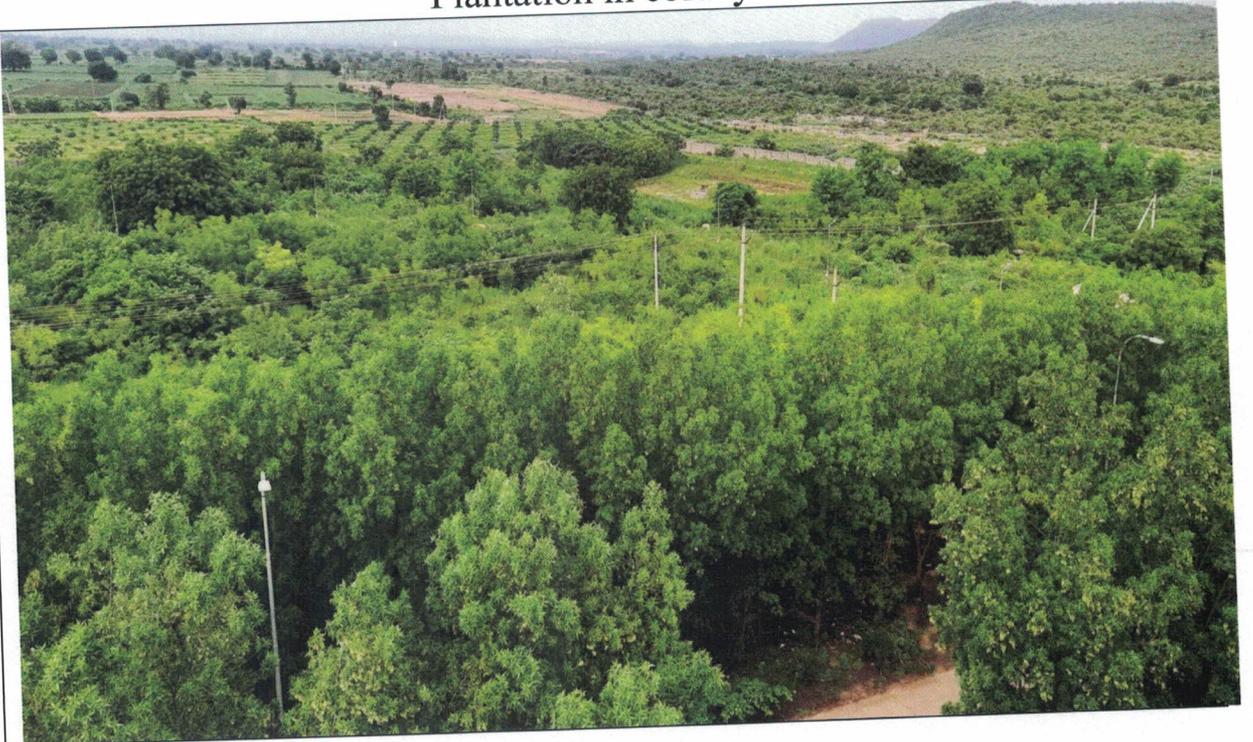
Plantation in colony



Plantation in colony



Plantation in colony



For ANJANI PORTLAND CEMENT LTD.

S. Rudhika

Company Secretary

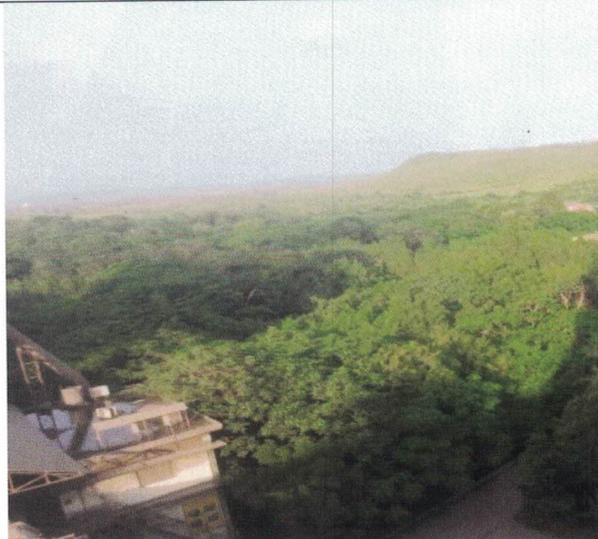
Plantation in colony



Plantation in colony

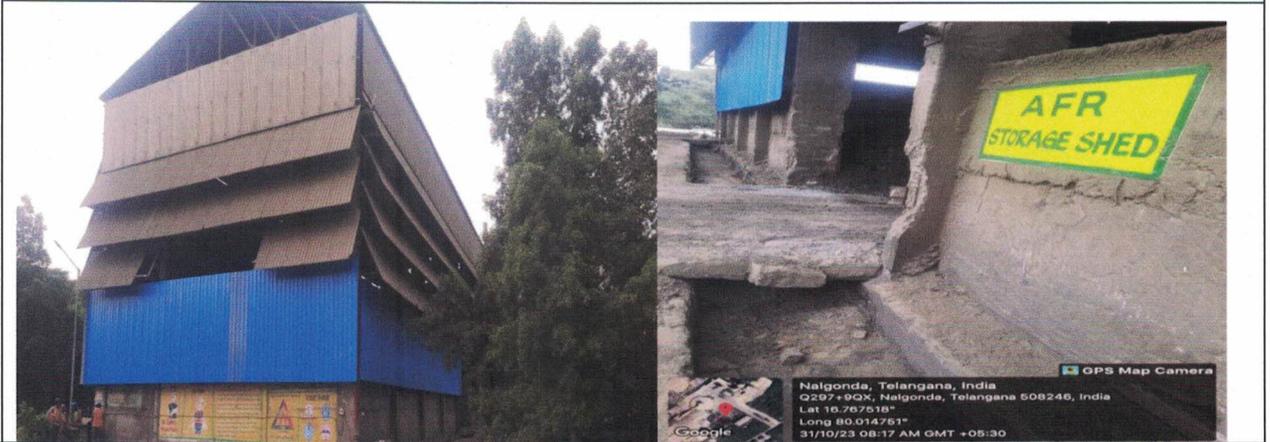


Plantation in colony



11	Handling of Hazardous Waste	<p>We are adhering to all rules prescribed by TSPCB & CPCB.</p> <ul style="list-style-type: none"> • All materials are received from approved industry only with approved vehicle. (with proper manifestoes) • All material are transported through 100 % covered vehicle. • Material stored and handled in closed shed with concrete floor. • Hazardous handling & storage shed was provided with dyke wall along with dyke pit
----	-----------------------------	--

Hazardous material stored in Closed shed



7. I submit that this Respondent is carrying out all its operations including the production within the parameters and guidelines set by the State Pollution Control Board and the Central Pollution Control Board and the vexatious averments as set out by the Applicant deserves no merit. The

For ANJANI PORTLAND CEMENT LTD.

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S. Rudraji
Company Secretary

reports by Central Pollution Control Board ("CPCB") and Telangana State Pollution Control Board ("TSPCB") filed before this Hon'ble Tribunal also does not implicate this Respondent in any manner. This Respondent is following the statutory and other guidelines set out by CPCB and TSPCB stringently.

8. I submit that it is reliably learnt by this Respondent that the Applicant is working in the Sales Department of Competitor Company and he is not staying in Gudimalkapuram Village. (Staying in other area which is more than 100 kms away from the plant of this Respondent). It is therefore evident that the Applicant has given the complaint with a vested interest and with an ulterior motive to support his organization. In any event, this Respondent Company is running its operations including the movements of its cargoes within the standards and parameters as set out by the Central and State Pollution Control Boards from time to time. As against the standard parameters set out by the Pollution Control Board, its Continuous Emission Monitoring System reveals that none of the individual Process equipments used in the manufacturing of cement or its products set up in the Respondent Company at any given point of time has not exceeded the maximum level and always remained well below the prescribed norms. This Respondent Company also undertakes that it will

For ANJANI PORTLAND CEMENT LTD.

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S. Anandhi
Company Secretary

not violate or deviate any such standards and parameters that was or is framed from time to time by the Central or State Pollution Control Boards to mitigate the pollution and protect the environment.

9. It would not be out of place to mention here that the Respondent Company is also contributing in terms of monetary contributions and floating social welfare schemes in the form of Corporate Social Responsibility (CSR) activities, by providing education to the poor and downtrodden community within the vicinity and providing welfare schemes for the socially backward people residing in the vicinity. To support the fact this Respondent Company have enclosed few photographs for better appreciation of this Hon'ble Tribunal.

10. I submit that this Hon'ble Tribunal should take into account the report of this Respondent role in upholding environmental standards and the statutory safeguards undertaken by it [submitted in form a report supra] and also the dubious and vexatious nature of the online complaint and also the fact that this Applicant has till date of filing this counter has not come forward before this Hon'ble Tribunal to put forth his version of the case substantiated by evidence.

For ANJANI PORTLAND CEMENT LTD.

S. Uduli

Company Secretary

For all the reasons stated above it is most humbly prayed that this Hon'ble Tribunal may dismiss the application with cost and thereby render justice.

For ANJANI PORTLAND CEMENT LTD.

S. Rudraji.

Company Secretary

Dated at Chennai on this
29th day of February 2024
and signed his name in my
presence.

Before Me

Sydh
Aakash P
(MS. 8211/2023)
Advocate - Chennai

407, New Addl. Law Chamber
HC Buildings, Chennai-100



**Corporate Social Responsibility
Activities
in
Gudimalkapuram
by
ANJANI PORTLAND CEMENT LIMITED**

Anjaniment | **clean**cement | **green**cement | **environ**cement !!!
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List of CSR activities: included for Gudimalkapuram

S.No	Category	Name of Activity	Villages Covered
		Donation of land grave yard of Gudimalkapuram	Gudimalkapuram
		Construction & Repair of Roads of Surrounding villages	All surrounding villages
		Restoration of sagar Canal	Gudimalkapuram
1	Community & Infrastructure Development Programs	Maintenance of Velatur lift irrigation pump works	All surrounding villages including Gudimalkapuram
		Donation of Cement and development for Infrastructure Development	All surrounding villages including Gudimalkapuram
		Local - Temples Maintenance	Chintalapalem, Gudimalkapuram,
2	Education & Scholarship Program	Village School Attendees Salary	Chintalapalem, Gudimalkapuram,
3	Medical & health related activities	In view of pandemic of NoseMasks, sanitisers & meals packets were distributed	All surrounding villages including Gudimalkapuram
		Donation of Health Equipments to surrounding Village Medical centers	All surrounding villages including Gudimalkapuram
		Major Medical Camp	All surrounding villages including Gudimalkapuram

1. Community & Infrastructure Development Programs



Conveyance provided to villager's.

- Bus was engaged for easy transportation of villagers.

Help to Old age persons.

- Financial assistance to few selected old age persons from nearby villages who are in requirement.

Local - Infrastructre Development.

- Maintaining the Veltur lift irrigation pump house with a request leaders. APCL paying the salaries of Employees in Pump House and providing consumables for running of pump house

Community & Infrastructure Development Programs

August-2020 Initiative -

Land Donated and developed to Gudimalkapuram Village for Village grave yard



APCL donated 0.43 Acres of land(approximate cost Rs. 10 lakhs) to Gudimalkapuram village for development of Village grave yard and dump yard. In addition to this APCL also helped in development activities for leveling of said land(approximate cost Rs.20,000 for their easy utilisation.

Approximate Cost incurred for this activity **Rs.10-lakhs**

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Community & Infrastructure Development Programs

November -2021 Initiative -



Restoration of NSP canal in Gudimalkapuram.

APCL restored the sagar canal which was passing behind the village of Gudimalkapuram was needed to recoup, because it was filled with bushes and water is not flowing and the village bores were dried. The sarpanch requested the Management of APCL to restore the same.

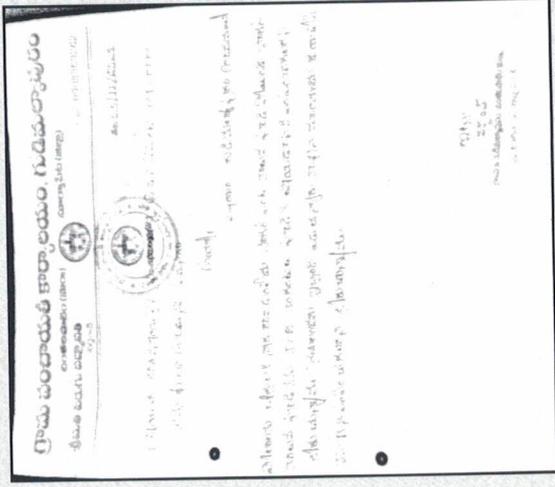
Approximate Cost incurred for construction of road was

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Rs.01 Lakh
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Community & Infrastructure Development Programs



November-2021 Initiative - Restoration of NSP canal in Gudimalkapuram.



Community & Infrastructure Development Programs



March 2021 Initiative:-

Road laid in Gudimalkapuram Village

APCL laid CC road of 181.65 mtrs in the Village of Gudimalkapuram in the month of February, 2021

From Ammala Saidulu house to Bhimavarapu Janaiah house which makes conveyance of villagers more comfort and convinient.

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Community & Infrastructure Development Programs

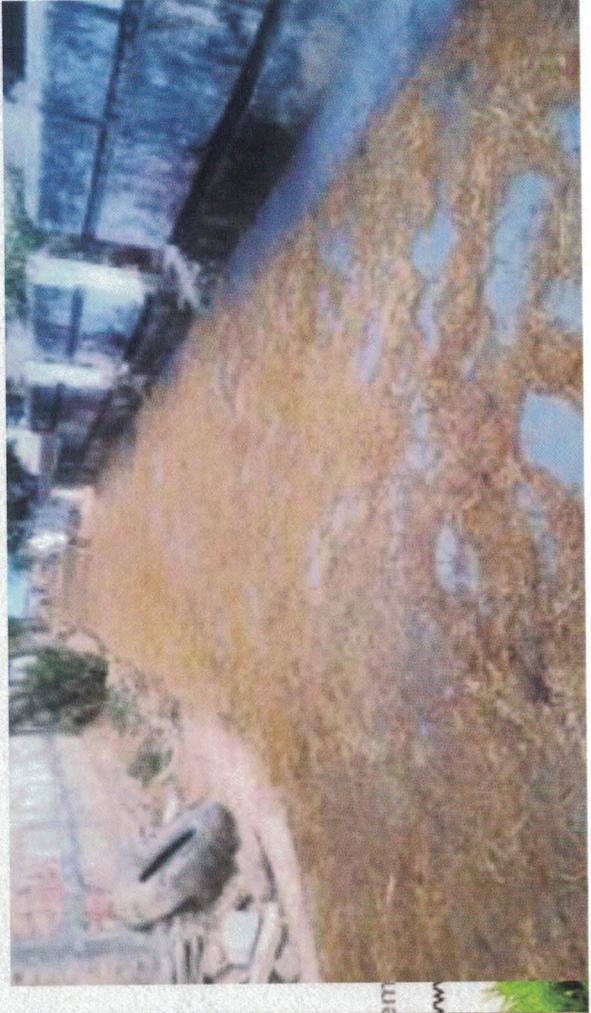


Road laid in Gudimalkapuram Village

Before Construction



After Construction



Community & Infrastructure Development Programs



January 2021 Initiative:- Road laid in Gudimalkapuram Village

APCL laid 271 mtrs CC road formed in Gudi malkapuram from Satyam Laxmi house to Vemula Venkata Chary house, which makes conveyance of villagers more comfort and convinient.

Approximate Cost incurred for construction of road was Rs.5 lakhs

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Community & Infrastructure Development Programs

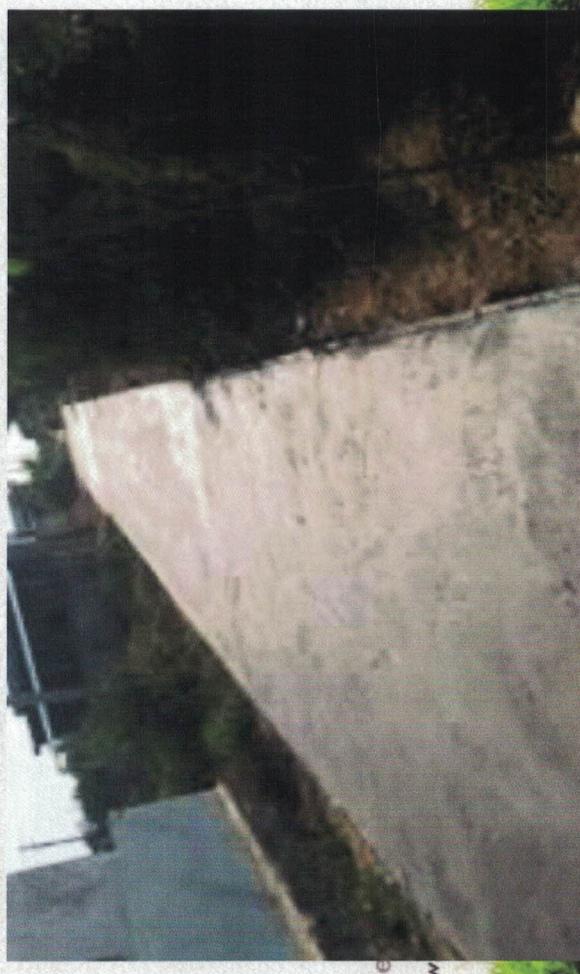
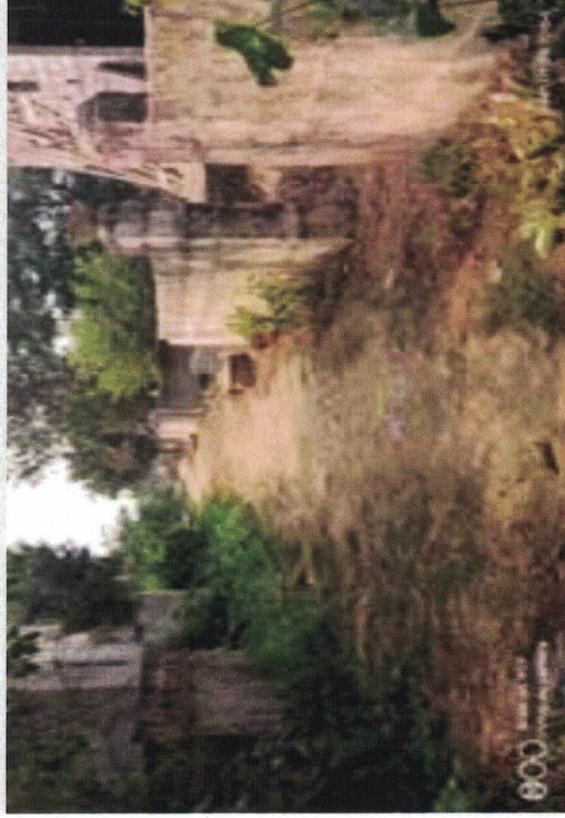


Road laid in Gudimalkapuram Village

Before Construction



After Construction



Community & Infrastructure Development Programs

December-2020 Initiative



**Maintenance of Lift irrigation pump house
at Veltur Village.**

APCL is maintaining the Veltur lift irrigation pump house
with a request local MLA.

In the month of December APCL has changed the oil
and also paid the employers salary and

**Approximate Cost incurred for this activity Rs.2.2
Lakhs in December**

Community & Infrastructure Development Programs

Maintenance of Lift irrigation pump house at Veltur Village.



Community & Infrastructure Development Programs

Donation of steel for burial land development works in Gudimalkapuram Village



APCL donated steel required for infrastructure development required for burial land in gudimalkapuram village

Approximate Cost incurred for this activity Rs.21,000

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Community & Infrastructure Development Programs

November -2021 Initiative -



Development Work in Gudimalkapuram Village.

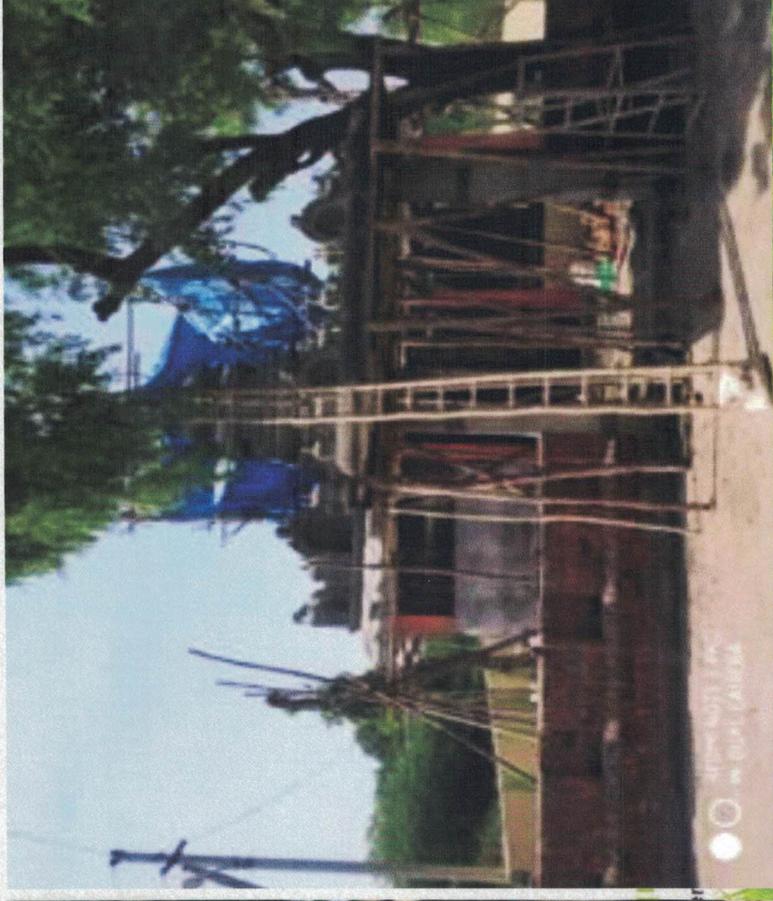
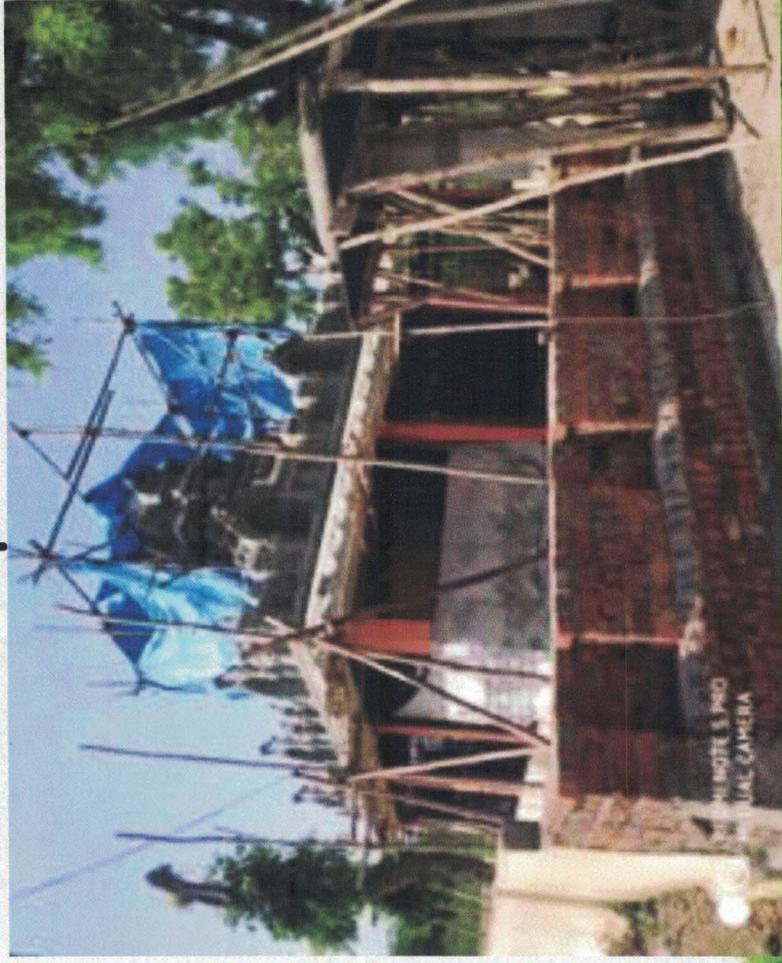
APCL engaged JCB for 30 hours for JCB was engaged for 10 hours to remove bushes and thorn plants near Peddammathalli temple, Gudmalkapuram

1. Community & Infrastructure Development Programs



PEDDAMMA TEMPLE IN GUDIMALKAPURAM:

APCL Contributed 50 no.s of Cement bags for the renovation of Peddamma Temple at Gudimalkapuram.



1. Community & Infrastructure Development Programs

CHURCH IN GUDIMALKAPURAM:



APCL Supported 4.2 MT of Steel and 17 MT of Cement worth of Rs.2.38 lakhs for construction of Church in the SC Colony, Gudimalkapuram.



1. Community & Infrastructure Development Programs



AYYAPPA PADI PUJA IN GUDIMALKAPURAM:

APCL Contributed provisions worth of Rs.10000/- to perform Padipooja by Ayyappa devotees at Gudimalkapuram Village.

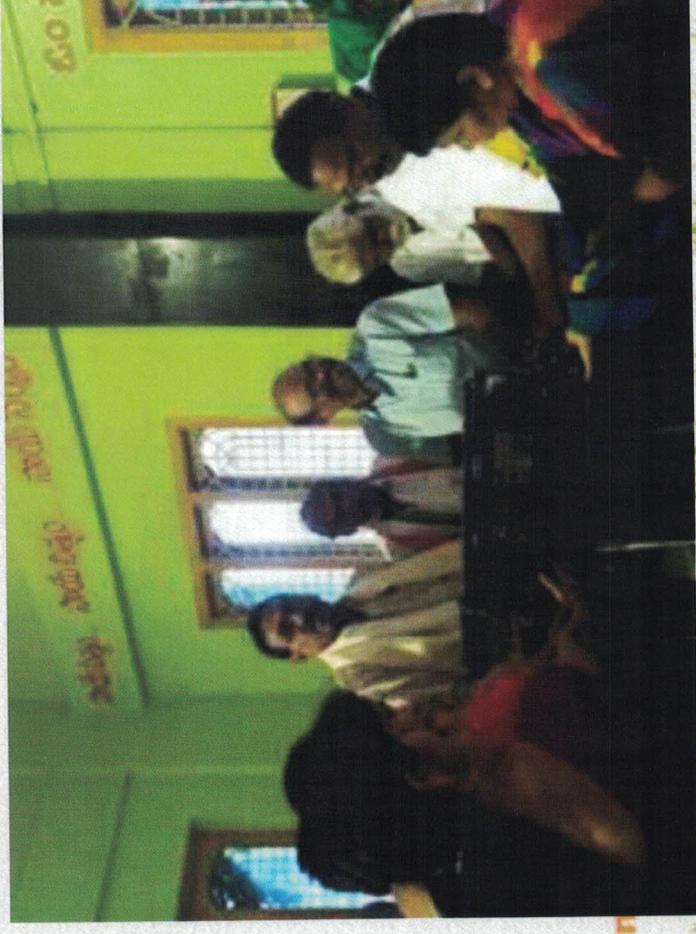


1. Community & Infrastructure Development Programs

March-2020 Initiative

SAI BABA TEMPLE IN GUDIMALKAPURAM:

APCL donated Harmonium (musical instrument) to Sai Baba Temple, Gudimalkapuram with a cost of Rs.12000/-.



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2. Education and Scholarship Programs

- a. Village School Attendees Salary .
- Few attendees who are working for Government schools of Gudimalkapuram & Chintalapalem are being paid by APCL.
- b. Smt Sita Memorial School.
- APCL strives for the education of surrounding village children as corporate responsibility and running an English Medium High School named Smt Sita Memorial School. This school is educating to 840 children from various surrounding villages (out of 240 children are from Gudimalkapuram village)





3. Medical & health related activities



APCL conducted Free Medical camp on 25.07.2019 at our Smt Sita Memorial School in view of CSR activity to the surrounding villagers. Initially we printed out the pamphlets and met personally to all the 6 village (Chintalapalem, Gudimalkapuram, Yerrakunta Thanda, Kothagudem Thanda, Nimalipuri and Vajineapalli)



Inauguration



Medicines distribution

3. Medical & health related activities



Displayed banner in all villages

ఉచిత వైద్య శిబిరము ఆంజనీ సిమెంట్ (చెట్టివార్డ్) వారి సాజన్యంతో.....	
ది. 25-7-2019 ఆనగా గురువారము ఉదయం 10 గంటల నుండి సాయంత్రం 4 గంటల వరకు మన సీత మెమోరియల్ సర్కిల్ నందు “భావనా సోపానం వైద్య శిబిరము	
ఆంజనీ సిమెంట్ వారు ఉచిత వైద్య శిబిరము నిర్వహించుచున్నారు.	
ఈ వైద్య శిబిరములో ఆనకల్, స్త్రీ, శిశు మరియు చర్మ సంబంధిత వ్యాధులకు ఉచిత వైద్య యిందం వారు తగు సలహాలు, సూచనలు ఇచ్చెదరు. కావున ఈ వరదకాలాన్ని పరిసర ప్రాంతాల గ్రామ ప్రజలు వినియోగించుకోవలసివదిగా కోరుచున్నాము.	
ఆంజనీ సిమెంట్ యూజుమోషన్లు	



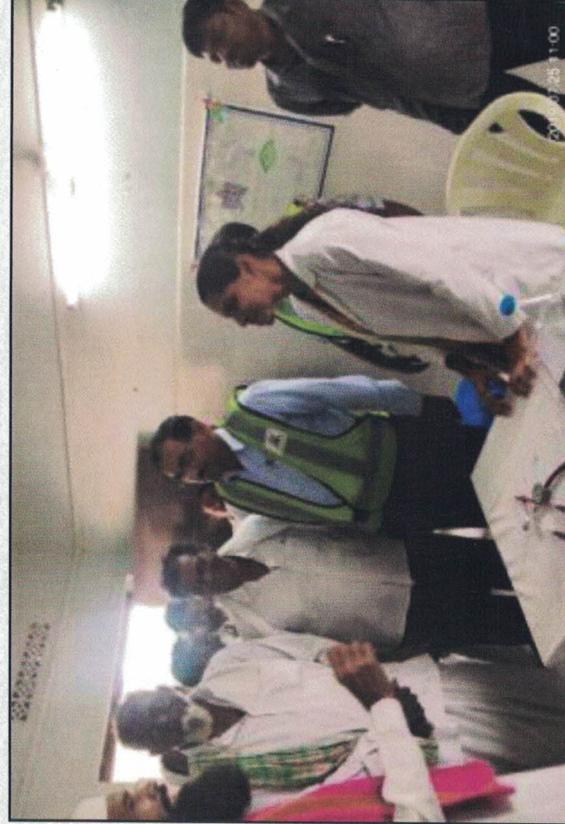
Free conveyance facilities to all villagers

Pamphlets distribution

3. Medical & health related activities



Doctors attended from Kamineni Hospital (General Surgon, Children Specialist, Gynecologist, Skin Specialist etc)



Medical & health related activities

May-2021 Initiative -

IR Thermometers donated to Medical centers through Suryapet Collector Office

In view of pandemic situations of Covid-19, around 45 nos Infrared Thermometers were distributed Collector office to the needy Local Medical Centers for easy detection of Covid-19

Approximate Cost incurred for donating
Infrared Thermometers was Rs.90000/-

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Medical & health related activities

March & April-2020 Initiative -



Food distribution in villages

In view of pandemic situations of Covid-19, around 650 meal packets were distributed to the needy people of surrounding villages(including Gudimalkapuram village).

Approximate Cost incurred for donating meals to the needy people was Rs.25000/-

Medical & health related activities

Food distribution in villages



Medical & health related activities

March & April-2020 Initiative -

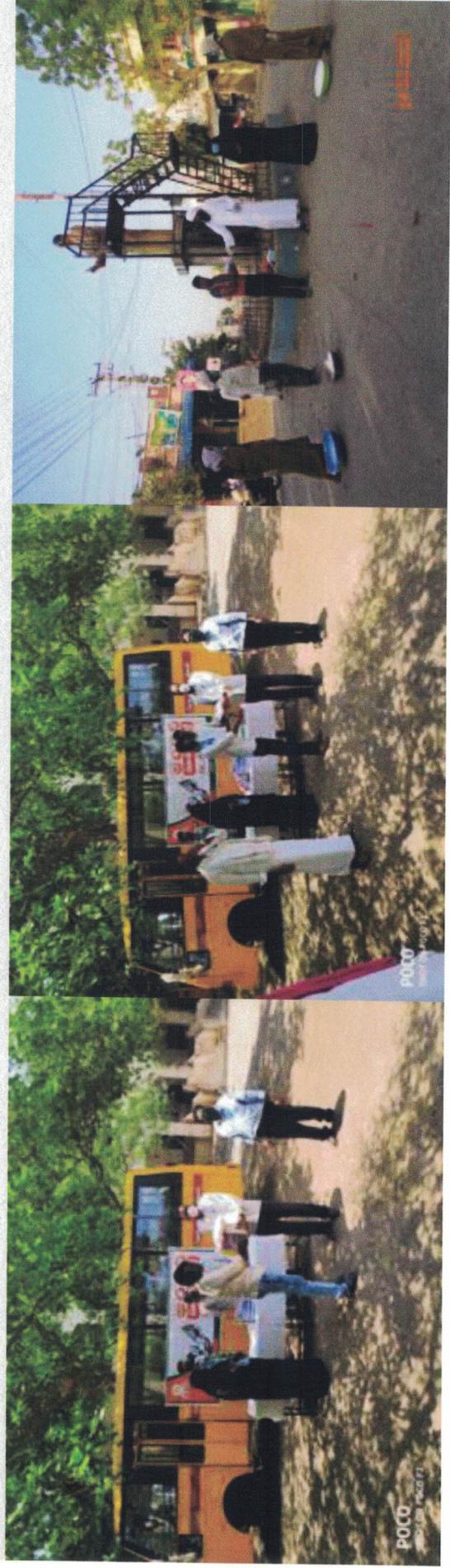
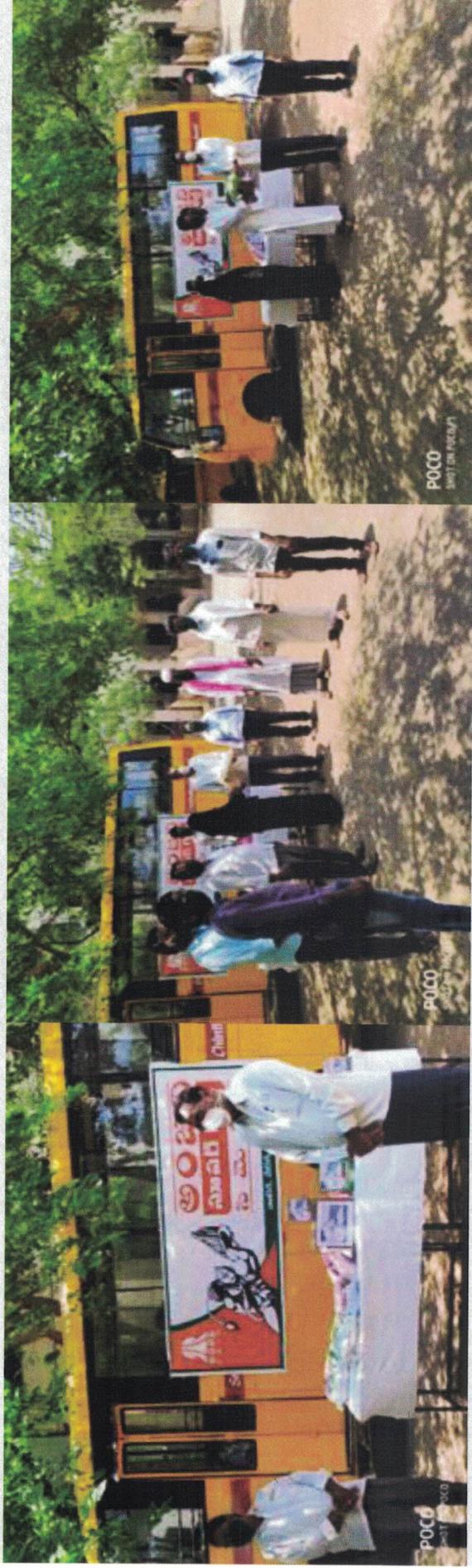
Nose masks and Sanitizers donation in villages



In view of pandemic situations of Covid-19, 700 nose masks and 85 (200 ml) and 25 (500 ml) bottles of sanitizers given to all villages (including Gudimalkapuram village).

Approximate Cost incurred for donating nose masks and sanitizers was Rs.20000/-

Medical & health related activities Nose masks and Sanitizers donation in villages



Medical & health related activities

July-2021 Initiative -

Sanitizers donated to Government offices

In view of pandemic situations of Covid-19, hand sanitizers were distributed at government offices (rdo, mro and surrounding panchayath offices) (including Gudimalkapuram Village)

Approximate Cost incurred for this activity was Rs.17000/-

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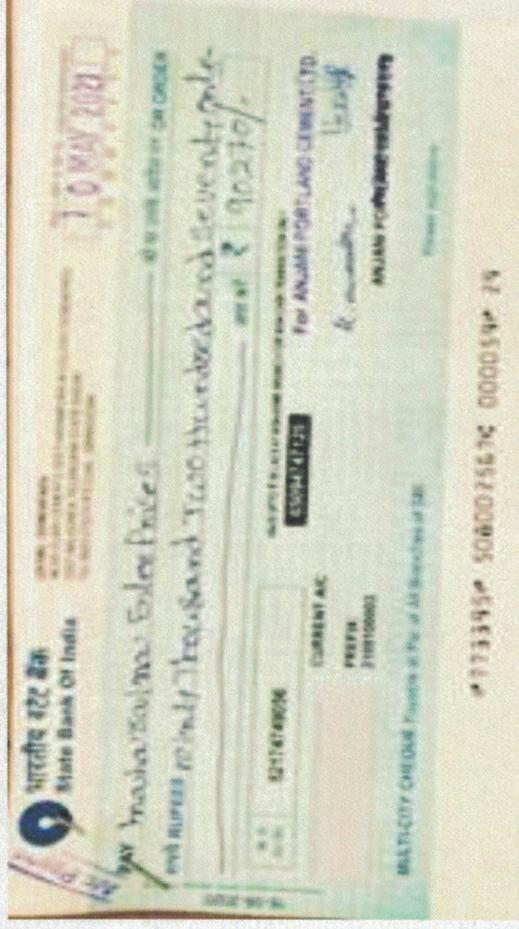
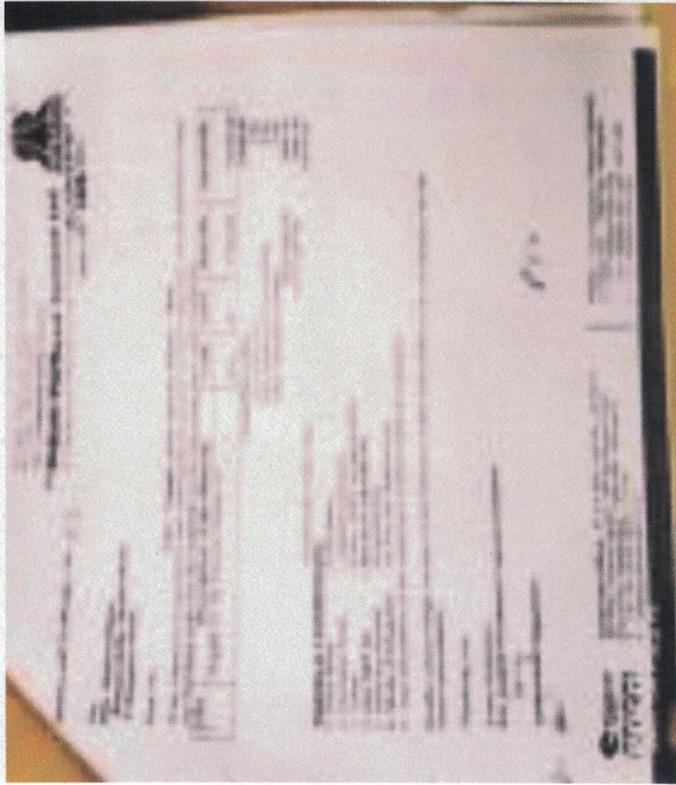
www.anjancement.com



Medical & health related activities

May-2021 Initiative -

Donation Infra Red Thermometers



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BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI

O.A.112 of 2023

In the matter of:

M.Narasimha Rao ...Applicant

Versus

Member Secretary,
Telangana State Pollution Control
Board
& 4 others ...Respondents

COUNTER AFFIDAVIT FILED
ON BEHALF OF THE 5TH
RESPONDENT

T.BAJAJI
M.PRAVEEN KUMAR
COUNSEL FOR THE 5th
RESPONDENT